GOVERNMENT OF TELANGANA ABSTRACT

Revenue (DM) Department - Administrative Sanction for an amount of Rs.116,25,00,000/- to the Special Chief Secretary Health Medical & Family Welfare Department to meet the expenditure to control Covid -19 virus under SDRF – Orders – Issued.

REVENUE (DISASTER MANAGEMENT-II) DEPARTMENT

G.O.Rt.No. 5

Dated: 19-03-2020 Read the Following

- 1. Government of India, Ministry of Home Affairs, No.33-4/2020-NDM-I, dated.14.03.2020.
- 2. G.O.Rt.No.04, Revenue (DM) Department, dated.14.03.2020
- 3. BRO.No.249, Finance (EBS-VII) Department, dated.18.03.2020.

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ORDER:

In the reference 1st read above Government of India, Ministry of Home Affairs (DM Division) have issued certain list of items and norms for assistance from State Disaster Response Fund (SDRF) in the wake of Covid-19 Virus outbreak.

2. In the reference 3rd read above Finance (EBS-VII) Department have issued budget release order for an amount of Rs. 116,25,00,000/- as additional funds in relaxation of treasury control and quarterly regulation order towards meeting the expenditure to control Covid-19 virus in the state under SDRF.

3. After careful examination of the matter Government hereby release an amount of Rs. 116,25,00,000/- to meet the expenditure to control covid-19 virus in the state. The above funds shall be incurred for the following purpose:

SI.NO.	ITEMS	Rs in Crores
1	Measures for quarantine, sample collection and screening.	
	 (a) Provision for temporary accommodation, food, clothing, medical care, etc. for people affected and sheltered in quarantine camps (other than home quarantine) or for cluster containment operations 	
	(b) Cost of consumables for sample collections.	
	(c) Support for checking, screening and contact tracing.	
2	Procurement of essential equipments/labs	
	for response to Covid-19	
	(a) Cost of setting up additional testing laboratories within the Government and the cost of Consumables.	33.00
	(b) Cost of personal protection equipment for healthcare, municipal, police and fire authorities.	
	(c) Cost of Thermal Scanners, Ventilators, air purifiers and consumables for Government hospitals	
	TOTAL	116.25

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4. The Expenditure accorded in Para (3) above shall be debited to the following Head of Account.

MJH - 2245	- Relief on account of Natural Calamities
SMJH- 80	- General
M.H - 800	- Other Expenses
GSH - 25	 State Sector Schemes
SH - 14	- Covid-19 Pandemic
500	- Other Charges
503	-Other expenditure

5. The Special Chief Secretary Health Medical & Family Welfare department is requested to allocate the budget to the concerned drawing officers as per the requirements. Further, it is also requested to refund the unspent balances if any to the Government Account.

6. The Special Chief Secretary Health Medical & Family Welfare department is requested to obtain and furnish the consolidated utilization certificates for the amounts sanctioned now for the State Audit Authorities.

7. This order issues with the concurrence of the Finance (EBS-VII) Dept., vide their U.O.No.2747-A/37/EBS-VII/Rev/2020,dated.19.03.2020.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF TELANGANA)

M. JAGADEESHWAR PRINCIPAL SECRETARY TO GOVERNMENT REVENUE (DM) DEPARTMENT

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The Special Chief Secretary to Government, HM & FW Department. The Principal Secretary to Finance Department. The District Treasury Officers Concerned. The Dy. Pay & Accounts Officer, Telangana Secretariat, Hyderabad. The Accountant General, Telangana. Hyderabad. The Pay & Accounts Office, Abids, Hyderabad. The Director of State Audit Department, Hyderabad Copy to: The P.S to Chief Secretary to Government, The P.S to Spl. Secretary to Chief Minister. The Finance (EBS.VII) Department. The Finance (EBS.VII) Department. The Revenue (DM-Accounts) Dept., SF/SC

// FORWARDED BY ORDER //

SECTION OFFICER